

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.11.2022 at 03.30 PM** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE DR. DEEPTI MUKESH, MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : **Ra-ni Precast Pvt Ltd**

MAIN PETITION NUMBER : **CP/1156/IB/2018**

(IA/MA) APPLICATION NUMBERS
IA/383/CHE/2021; IA/613(CHE)/2022

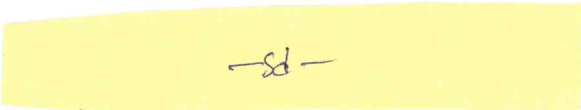
ORDER

IA/383/CHE/2021:

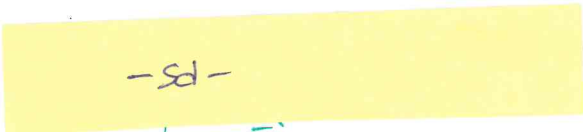
The Liquidator is represented by the Ld. Counsel Ms. Purna Khatri and Mr. R. Kannan appears on behalf of the Jayashre Mohan and the Ld. Liquidator Mr. P.R Raman is present in person through video conferencing mode.

Mr. R. Kannan appears on behalf of the Jayashre Mohan the applicant herein, seeks and is granted 15 days' time as a last chance to hand over the the documents to the Liquidator as prayed in IA/383/CHE/2021 by the Ld. Liquidator.

List all the matters on **09.12.2022** for further hearing.


-sd-

[SAMEER KAKAR]
MEMBER (TECHNICAL)


-sd-

[DR. DEEPTI MUKESH]
MEMBER (JUDICIAL)

AR